

April, 1965 should not be on sale after June, 1962 and should be replaced by a fresh issue repayable after the end of the Third Plan.

**आक्यों राजिकल सर्वे आफ इंडिया में सहायक इंजीनियरों के रिक्त स्थान**

\*२१८. श्री प्यारे लाल कुरील "तालिब": क्या वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) आक्योंलाजिकल सर्वे आफ इंडिया में इस समय सहायक इंजीनियरों के कितने स्थान रिक्त हुये हैं?

(ख) उनमें से कितने स्थानों के लिये विभाग के ही उम्मीदवार चुने जायेंगे और कितने स्थानों के लिये बाहर के उम्मीदवार चुने जायेंगे; और

(ग) क्या इस संबंध में विभाग ने कुछ उम्मीदवारों की सिफारिश की है और यदि हां, तो उस पर सरकार ने क्या कार्य-बाही की है?

†[VACANCIES OF ASSISTANT ENGINEERS IN ARCHAEOLOGICAL SURVEY OF INDIA

\*218. SHRI P. L. KUREEL *Urj TALIB*: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) the number of posts of Assistant Engineers which have fallen vacant at present in the Archaeological Survey of India;

(b) the number of posts for which candidates will be selected from the Department itself and the number of posts for which outside candidates will be selected; and

(c) whether the Department has recommended certain candidates in this regard and if so, what action Government have taken thereon?]

**वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्रालय में उपमंत्री (डा० मन मोहन दास):**

(क) छः।

(ख) सर्वे से दो और बाहर से चार।

(ग) नहीं; सवाल पैदा नहीं होता।

†[THE DEPUTY MINISTER IN THE MINISTRY OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS): (a) Six.

(b) Two from the Survey itself and four from outs.de.

(c) No; does not arise.]

#### DEEP MINING

\*219. SHRI SURJIT SINGH: Will the Minister of MINES AND FUEL be pleased to state the up-to-date progress in deep mining which is being worked out with Polish collaboration?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): Detailed bore-hole data was made available to the Polish Experts, and on the basis of the recommendations made by them, preliminary shaft-sinking work on the project has already commenced.

All the necessary data has been furnished to the Polish Experts for the preparation of the preliminary and the detailed project reports for the deep mines. The Preliminary Project Report will shortly be ready. A team of the National Coal Development Corporation's officers will also be leaving in the near future for Poland to participate in the preparation (including designing) of the detailed project report.

#### MACHINERY PURCHASED BY N.C.D.C.

\*220. SHRI SURJIT SINGH: Will the Minister of MINES AND FUEL be pleased to state:

(a) the number of dumpers and shovels so far purchased by the National Coal Development Corporation and how many of these are lying idle at present; and

(b) whether any effort is being made to procure components of machineries which have already been imported?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) There are 297 dumpers and 43 shovels. None of them are lying idle except that a few, according to normal maintenance schedule, are under repairs and overhaul.

(b) Spares for the first 2 years are normally ordered for along with the machinery. Procurement of spares for the remaining period of the life of the machinery is programmed sufficiently in advance.

### निर्वाचन आयोग के हिन्दी जानने वाले कर्मचारी

११८. श्री नवाबसिंह चौहान : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय निर्वाचन आयोग के कितने अफसर तथा अन्य कर्मचारी हिन्दी जानने वाले हैं ;

(ख) जो कर्मचारी हिन्दी जानते हैं उन्हें अब तक हिन्दी में काम करने के क्या-क्या अवसर प्रदान किये गये हैं और इस दिशा में उन्हें और क्या-क्या अवसर प्रदान करने का विचार है; और

(ग) जो कर्मचारी हिन्दी नहीं जानते उनमें से कितने इस समय गृह-कार्य मंत्रालय द्वारा संचालित हिन्दी कक्षाओं में भाग ले रहे हैं ?

†[HINDI-KNOWING EMPLOYEES OF ELECTION COMMISSION

118. SHRI NAWAB SINGH CHAUHAN: Will the Minister of LAW be pleased to state:

(a) the present number of officers and other employees of the Election Commission who know Hind;

(b) the opportunities which have so far been provided to the Hindi-knowing employees to work in Hindi and what further opportunities are proposed to be provided to them in this respect; and

(c) how many of the employees who do not know Hindi are at present attending the Hindi classes conducted by the Ministry of Home Affairs?]

विधि मंत्रालय में उपमंत्री (श्री आर० एम० हजरतगीस) : (क) बासठ ।

(ख) तृतीय साधारण निर्वाचनों से सम्बन्धित काम की अधिकता का ध्यान रखते हुए निर्वाचन आयोग के हिन्दी जानने वाले कर्मचारियों को हिन्दी में काम करने के अवसर देना प्रशासनिक कारणों से सम्भव नहीं था और न ही आगे आने वाले कई महीनों तो यह सम्भव हो सकेगा ।

(ग) काम की अत्यावश्यकताओं के कारण निर्वाचन आयोग का कोई भी कर्मचारी उक्त हिन्दी कक्षाओं में भाग नहीं ले रहा है ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI R. M. HAJARNAVIS): (a) Sixty-two.

(b) Having regard to the heavy work connected with the Third General Elections, it was not administratively possible nor is it feasible for some more months, to afford opportunities to Hindi-knowing employees in the Election Commission to work in Hindi.

(c) Due to exigencies of work, no employee of the Election Commission is attending these Hindi classes.]

संघ लोक सेवा आयोग द्वारा ली जाने वाली परीक्षाओं में वैकल्पिक साध्यम के रूप में हिन्दी

११९. श्री नवाबसिंह चौहान : क्या गृह-कार्य मंत्री यह बताने की कृपा